

IN THE MATTER OF:

S.R. Sangar

V/S

Govt. of NCT of Delhi

NDOH:-24.01.2023

STATUS REPORT IN THE SHAPE OF AFFIDAVIT ON BEHALF OF MUNICIPAL CORPORATION THROUGH ITS DEPUTY DIRECTOR (HORTICULTURE), SHAHDARA (SOUTH) ZONE, MUNICIPAL CORPORATION OF DELHI.

I, Narpat Singh, Deputy Director (Horticulture), Shahdara (South) Zone, MCD, 419, Ground Floor, Udyog Sadan, Patparganj Industrial Area, Delhi, do hereby solemnly affirm and declare as under:-

1. That, the Deponent is presently posted as Deputy Director (Horticulture), Shahdara (South) Zone, MCD and well conversant with the facts and circumstances of the present case and competent to swear the present affidavit in the official capacity on the basis of record and information made available in the office.
2. That, the outset, the deponent denies each and every contents, allegation and averment as raised in the application under reply except to the extent specifically admitted hereinafter. The Deponent craves leave to file the present affidavit with liberty to file a detailed affidavit if necessity arise or if so directed by this Hon'ble Tribunal.
3. That, vide order dated 05.05.2022, this Hon'ble Tribunal constitute a Joint Committee comprising of CGWA, DPCC, Commissioner, EDMC, Director Horticulture, Government of NCT of Delhi and Deputy Commissioner, East Delhi and directed the same to submit factual and action taken report within two months. The relevant part of the order is reproduced herein:-
"In view of the averments made in the present letter Petition, it would be appropriate to have a factual and action taken report from a Joint

Committee comprising of CGWA, DPCC, Commissioner, EDMC, Director Horticulture, Government of NCT of Delhi and Deputy Commissioner, East Delhi. The Joint Committee may meet within four weeks, undertake site visits, look into the grievances of the applicants and taken requisite action by following due process of law. Factual and action taken report shall in particular cover the material aspects whether parks in question are situated within 5 kilometers of 2 STPs established; whether arrangements have been made for supply of treated sewage water for gardening in the above said parks; justification for closure of the tubewells/borewells and necessity for restoration of any of the tubewells/borewells inconformity with the directions given by Hon'ble Supreme Court and this Tribunal in similar matters. DPCC will be the nodal agency for coordination and compliance. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF..."

4. That, in compliance thereof, the Joint Committee inspected the area on 02.06.2022 and submitted report vide email dated 11.07.2022. The contents of the report may be read as part and parcel of this affidavit and same is not repeated herewith for sake of brevity.
5. That, the park in question(s) was inspected by the concerned official of the Horticulture Department on 20.01.2023. The present status of the parks in question are given as below:-

S.No.	Parking Society	No. of Parks maintained by Horticulture Department, Shah.(S) Zone	No. of Borewell & Current Status	Supply of Water in Park	Park Condition
1.	Law Apartment	01	Operational	Through tubewell	Satisfactory

2.	Kiran Vihar	03	Operational	Through tubewell	Satisfactory
3.	Shanti Vihar	01	Operational	Through tubewell	Satisfactory
4.	Bahubali Enclave	04	01 tubewell operational (Central Park), 01 defunct tubewell is used for Rain Water Harvesting (RWH), 01 tubewell is defunct and 01 park tubewell not exist (Children Park)	Central Park irrigated through tubewell and remainin g 03 parks irrigated through water tankers (STP)	Condition of all the parks are satisfactory
5.	Dayanand Vihar	6	05 tubewells operational and 01 defunct	Through tubewell	Satisfactory
6.	Karkardooma Village	01	Operational	Through tubewell	Satisfactory
7.	Saini Enclave	NIL (03 parks maintained by Society)	Operational	Through tubewell	Satisfactory
8.	Ashoka Niketan	01	Operational	Through tubewell	Satisfactory
9.	Manak Vihar	02 (01 park maintained by the DDA)	Operational	Through tubewell	Satisfactory

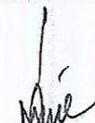
10.	Yojna Vihar	09	Operational (06 tubewells are operational and remaining 03 parks connected with same tubewell)	Through tubewells	Satisfactory
11.	Savita Vihar	02	Operational	Through tubewell	Satisfactory
12.	Anand Vihar	20	Operational	Through tubewell	Satisfactory
13.	Surajmal Vihar	12 (03 Parks maintained by Society)	13 tubewells Operational and 01 defunct tubewell is used for Rain Water Harvesting (RWH)	Through tubewell	Satisfactory

6. That, during the inspection, photographs of the above mentioned parks is annexed as Annexure 'A' (colly).


Deponent

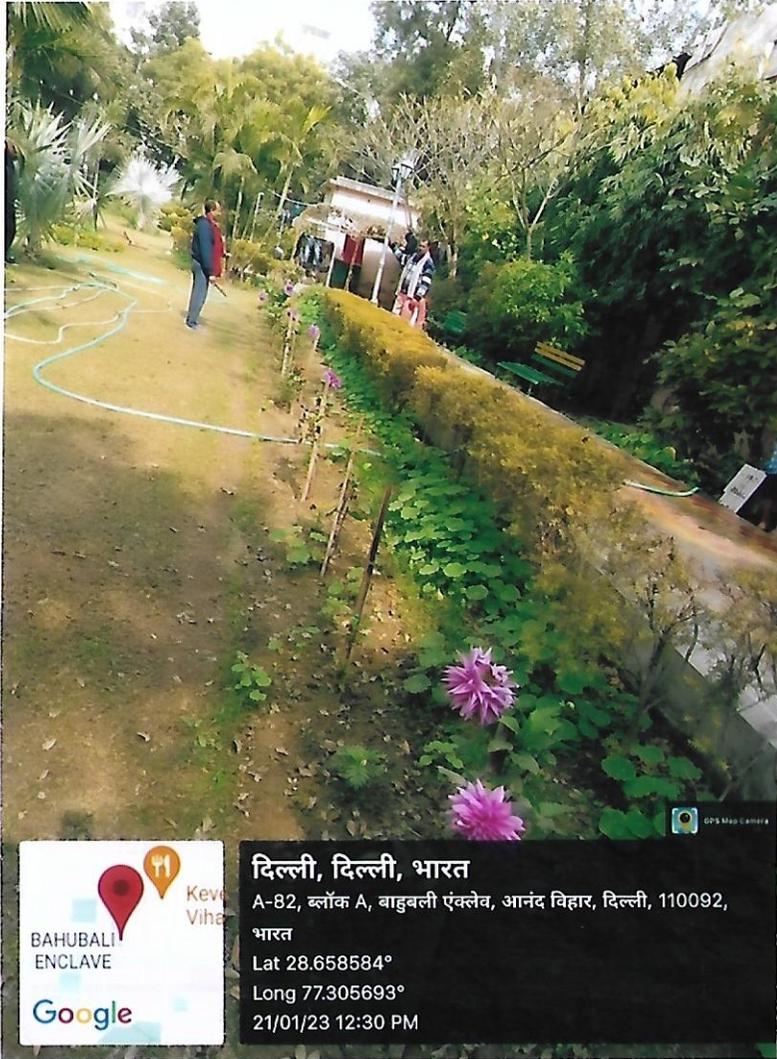
Verification:

That the contents of above affidavit are true and correct upto my best of knowledge and belief which is drive from the information and record available in the office and nothing material has been concealed here from.

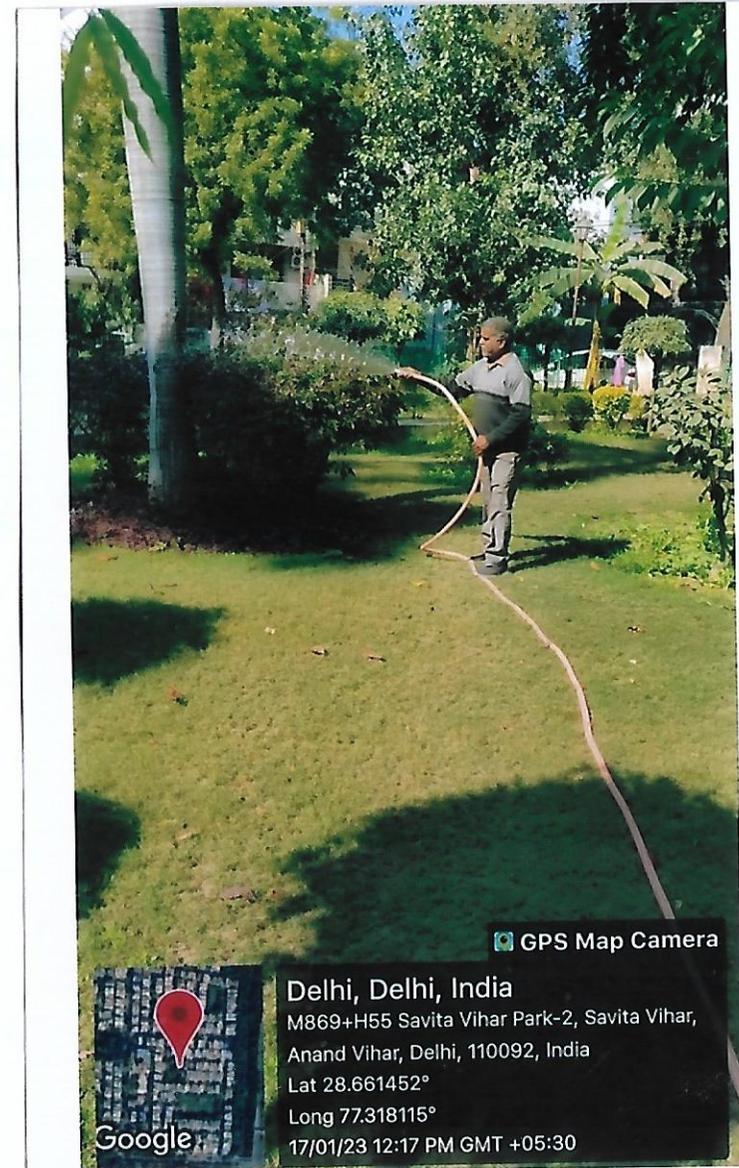
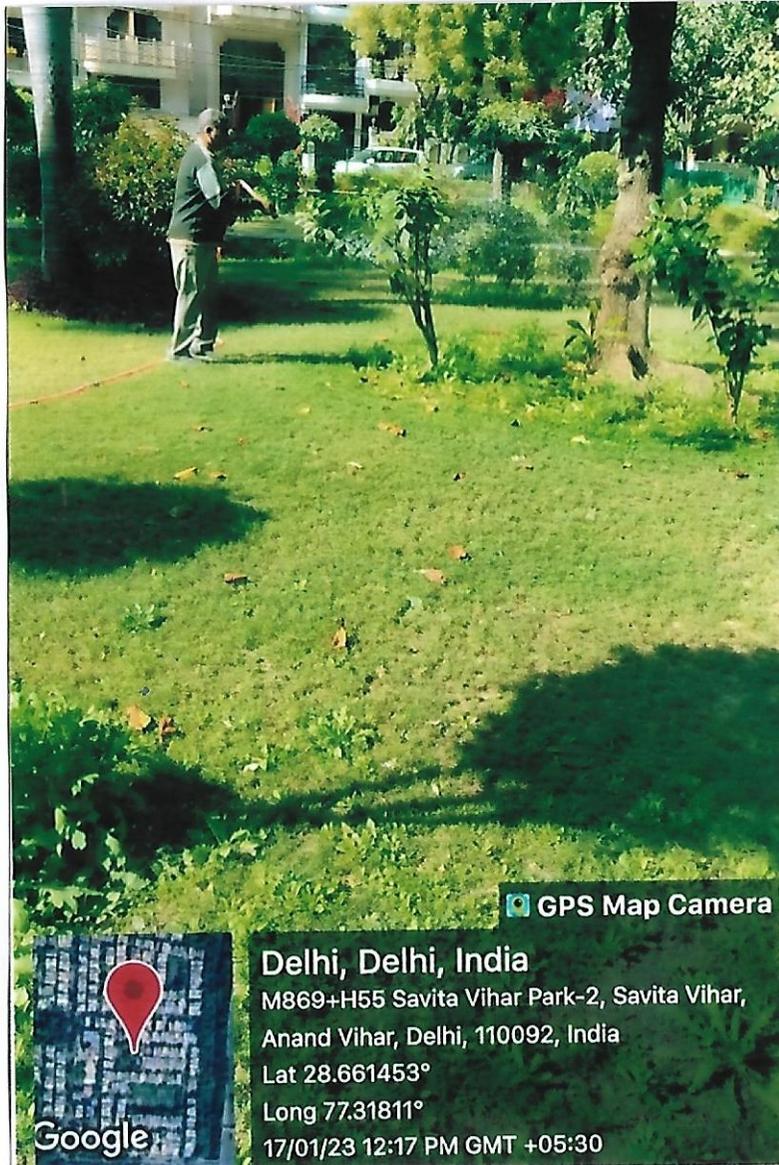

Deponent



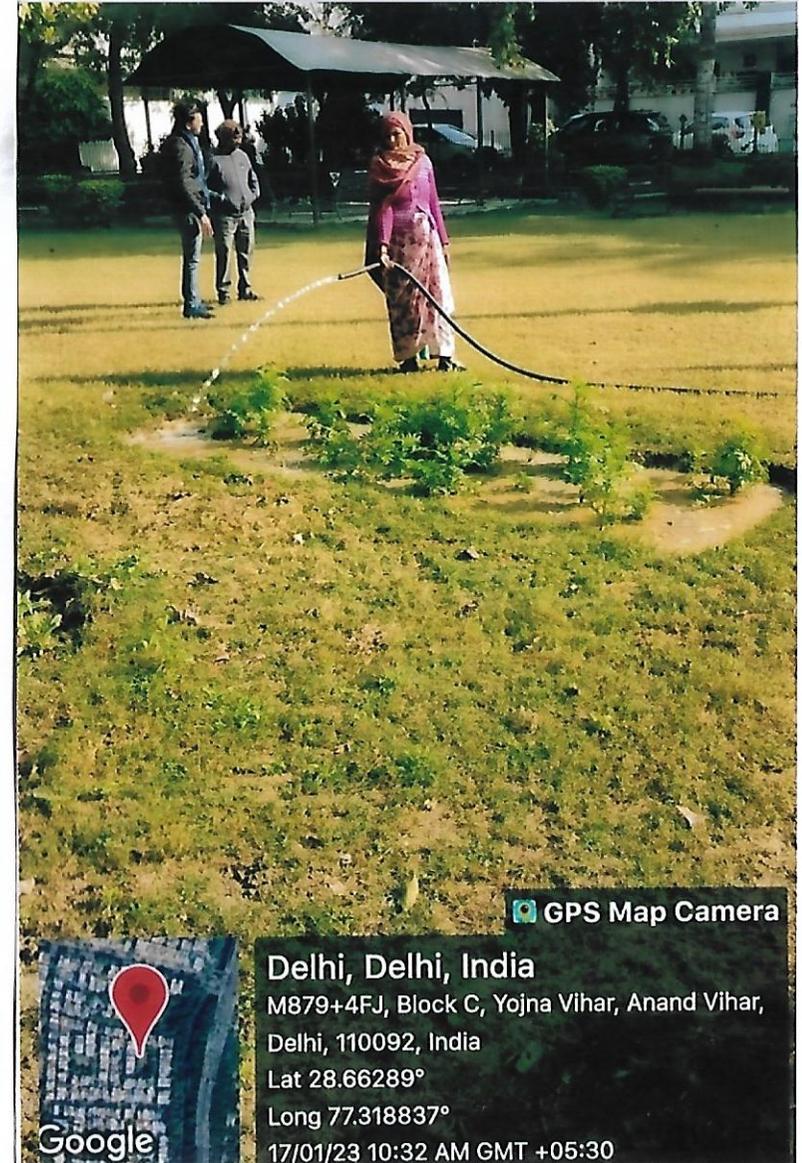
A-Block Park, Bahubali Enclave, Sh. South
45



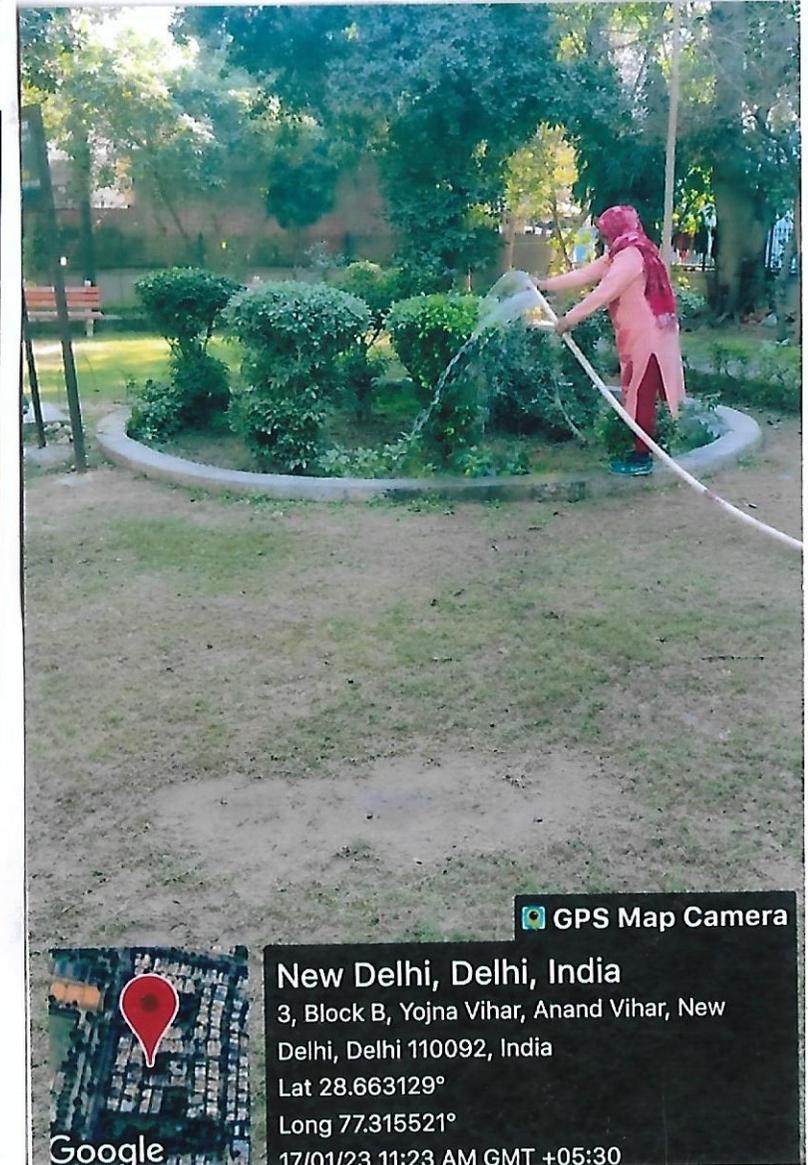
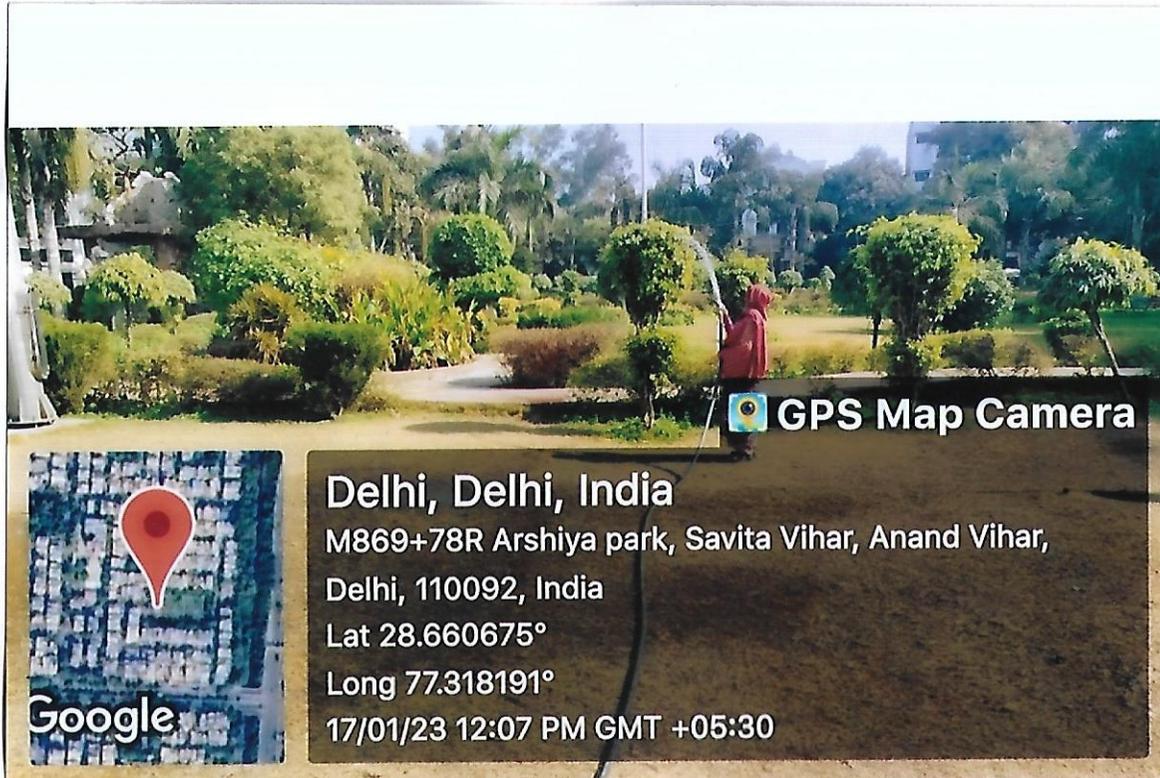
Park No. 2, Savita Vihar, S46 South



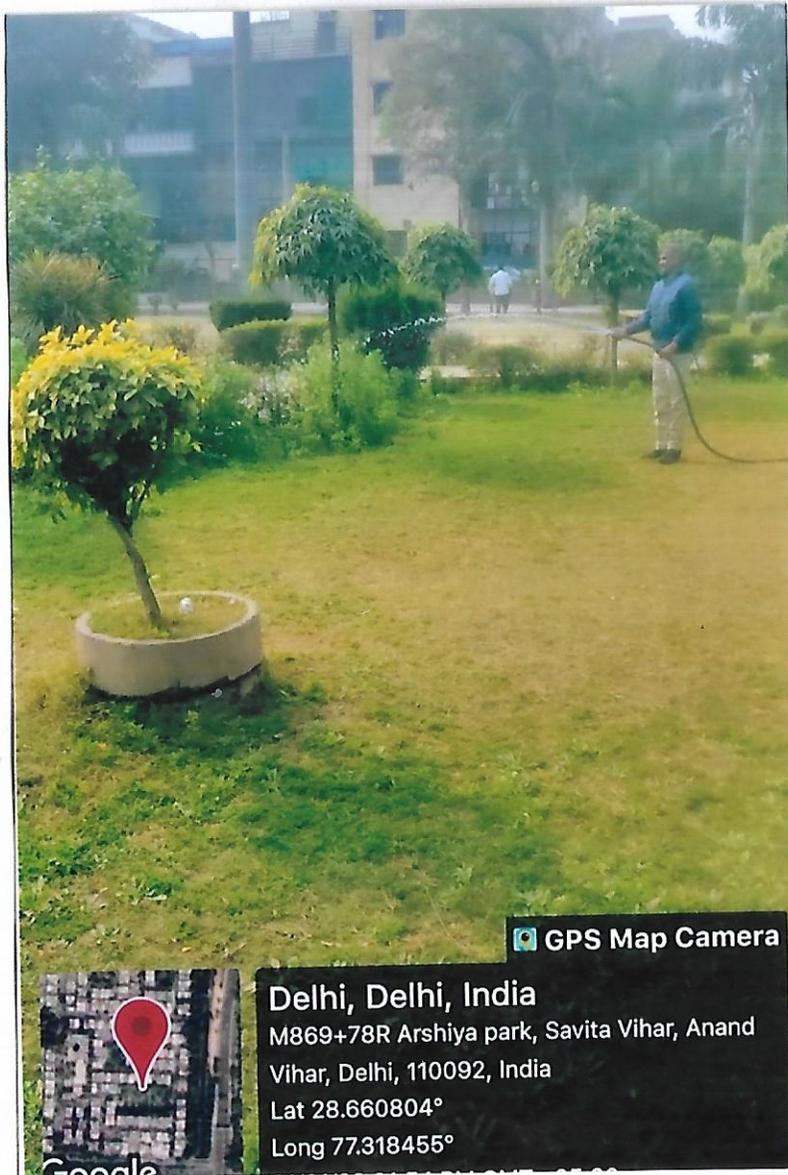
C-Block Park, Near Mother⁴⁷Dairy. Yojna Uthas, Sh. Sethi



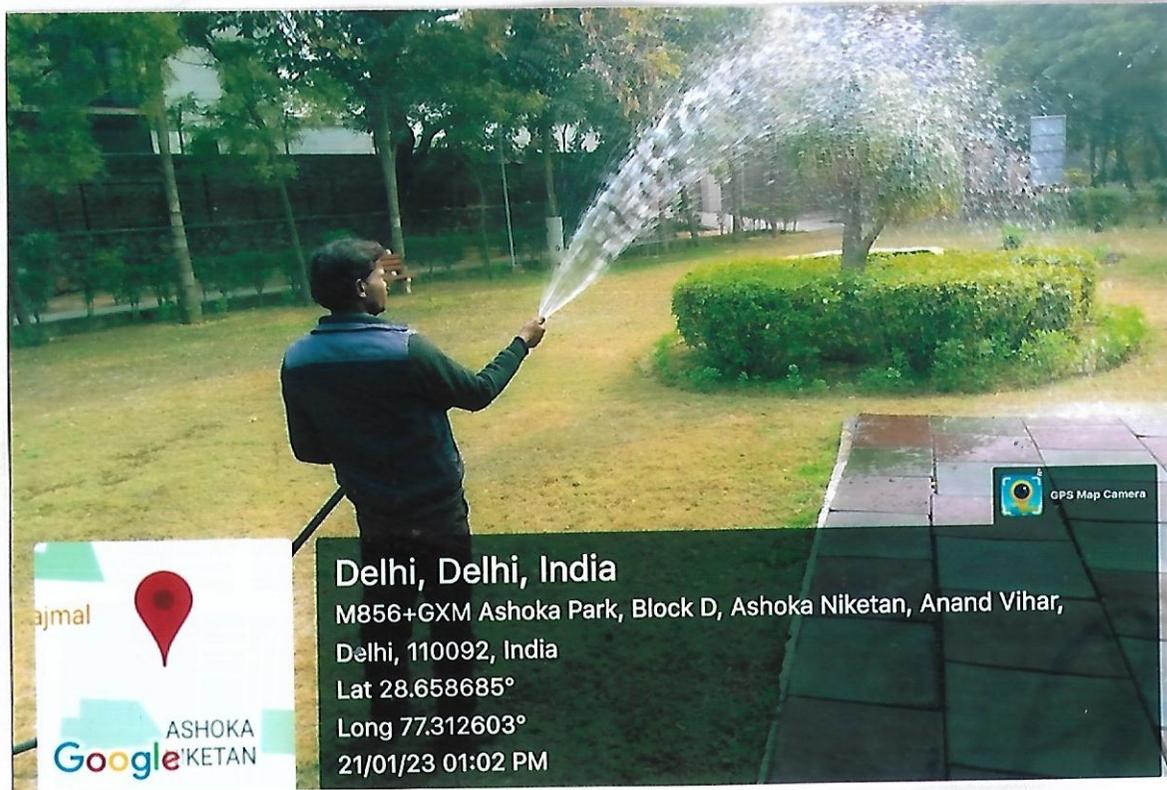
B-Block Park, Yojna Vihar. Sh. South ⁴⁸



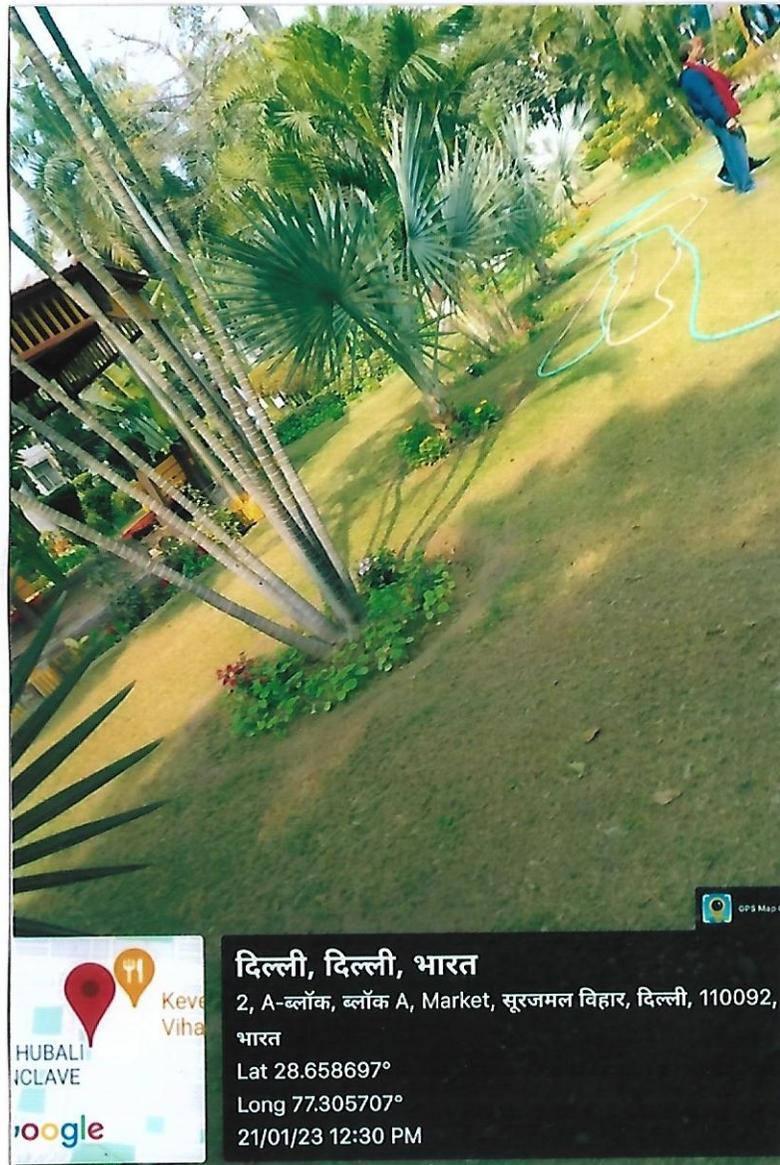
Arshiya Park, Savita Vihar⁴⁹, Anand Vihar Shl. Secth.



D- Block Park, Ashoka Niketan, Anand Vihar.



51
Park at A-Block, Surajmal Vihar, Sh. South



Small. Park H.No. 84, Bahubali Enclave, Sh. Sath. ⁵²



GPS



Google

Delhi, Delhi, India

84, Bahubali Enclave, Anand Vihar, Delhi,
110092, India

Lat 28.656153°

Long 77.303577°

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GPS Map Camera



Google

Delhi, Delhi, India

84, Bahubali Enclave, Anand Vihar, Delhi,
110092, India

Lat 28.656153°

Long 77.303577°

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Park at Manak Vihar⁵³, Anand Vihar, Sh. South.



GPS Map Camera



Delhi, Delhi, India

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110092, India

Lat 28.658951°

Long 77.314711°

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110092, India

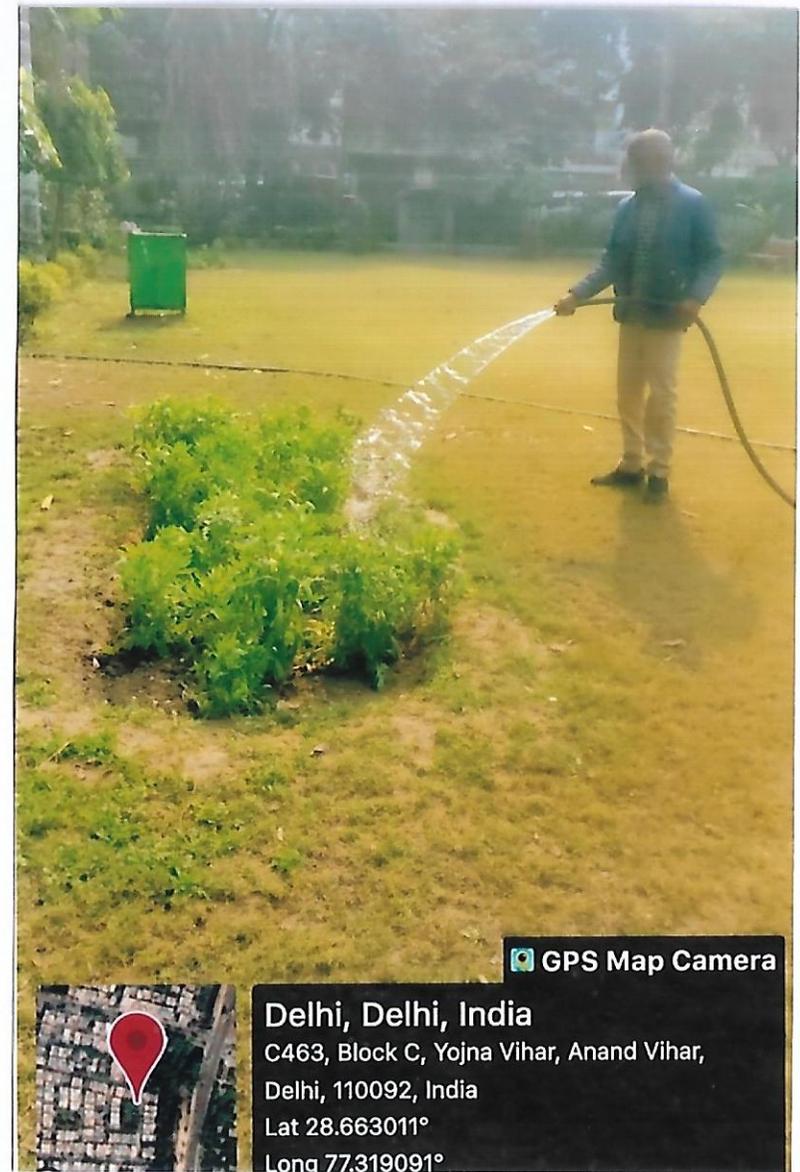
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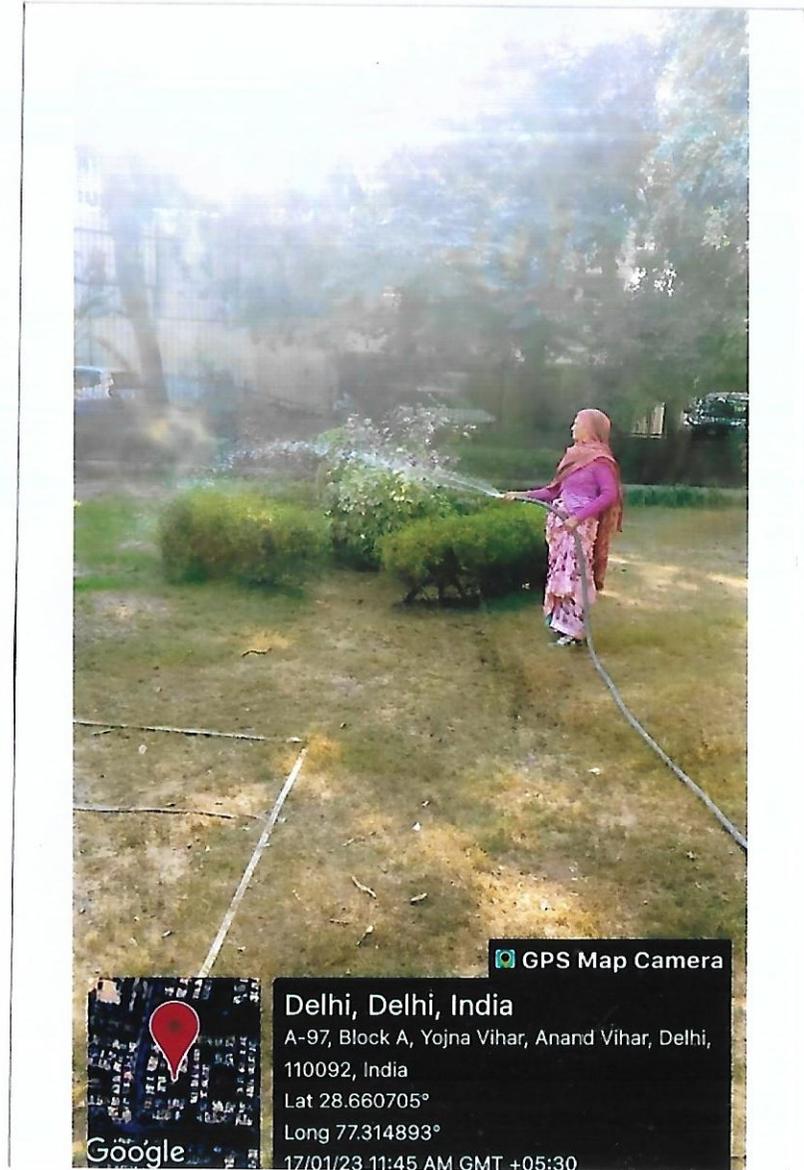
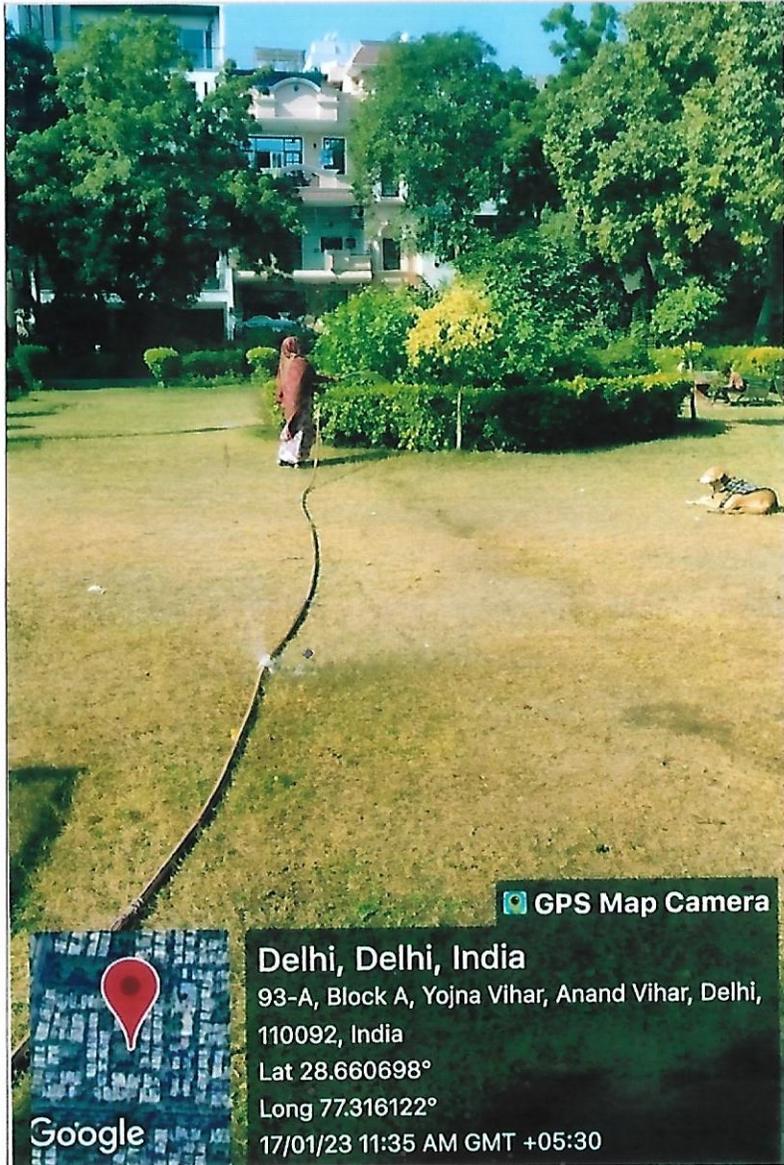
21/01/23 02:04 PM GMT +05:30

Google

Park at C-Block, Yojna Vihar, Anand Vihar, Sh. South.



3) Park at A-97, A-Block, Yojna Vihar⁵⁵, Sh. South.



NHP at Dayanand Vihar



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Delhi, Delhi, India
Academics/Senior Wing, SHAHEED RAJPAL
DAV PUBLIC SCHOOL, Arya Nagar, Dayanand
Vihar, Anand Vihar, Delhi, 110092, India
Lat 28.647351°
Long 77.304214°
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Park Kiran Vihar, Shah. South Zone.



 **GPS Map Camera**

Delhi, Delhi, India

66, Kiran Vihar, Karkardooma, Anand Vihar, Delhi,
110092, India

Lat 28.653669°

Long 77.301798°

23/01/23 10:57 AM GMT +05:30

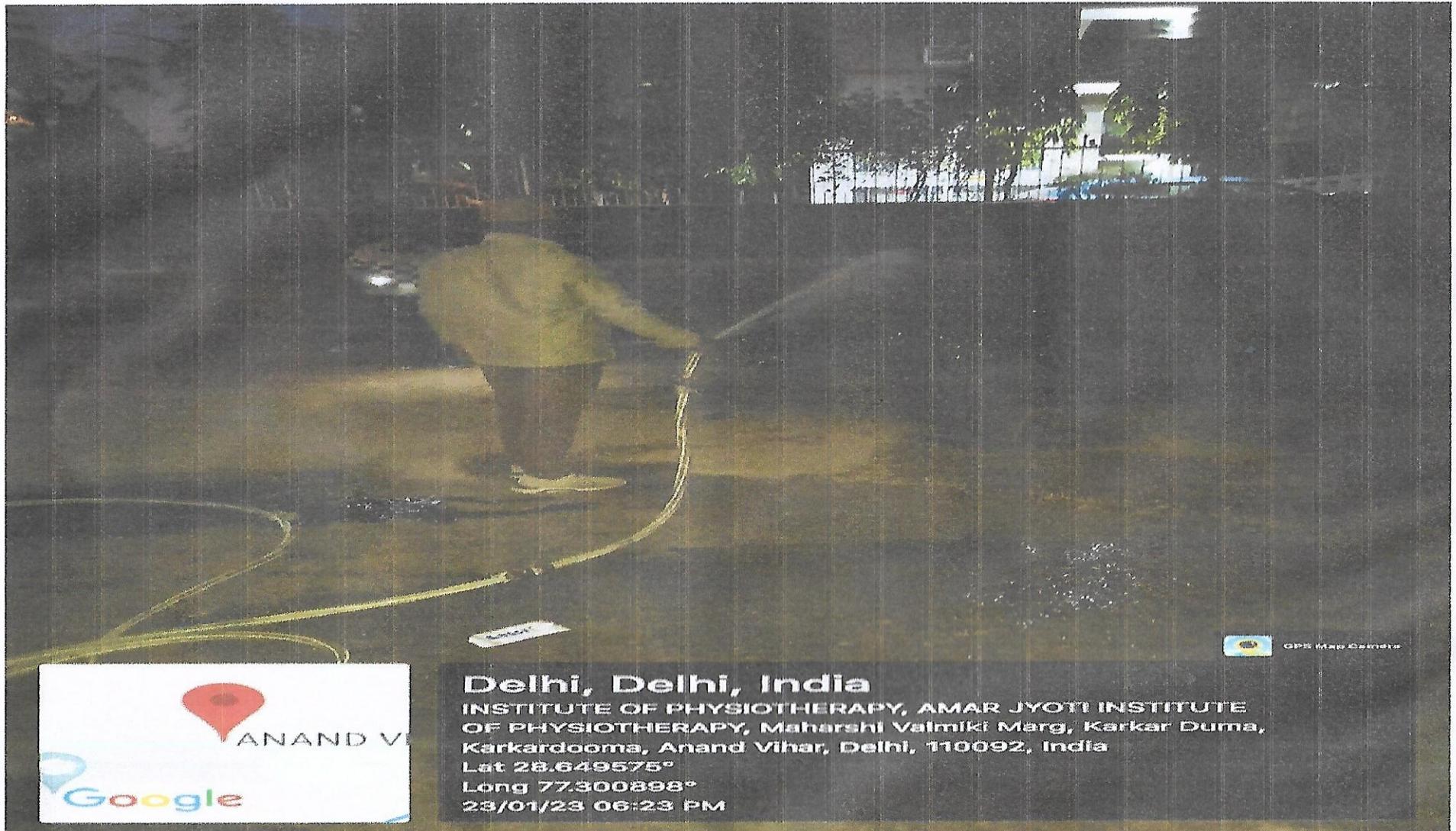
Google

Karkardooma Village Park, Shah. South Zone



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Law Apartment Park, Shah. South Zone

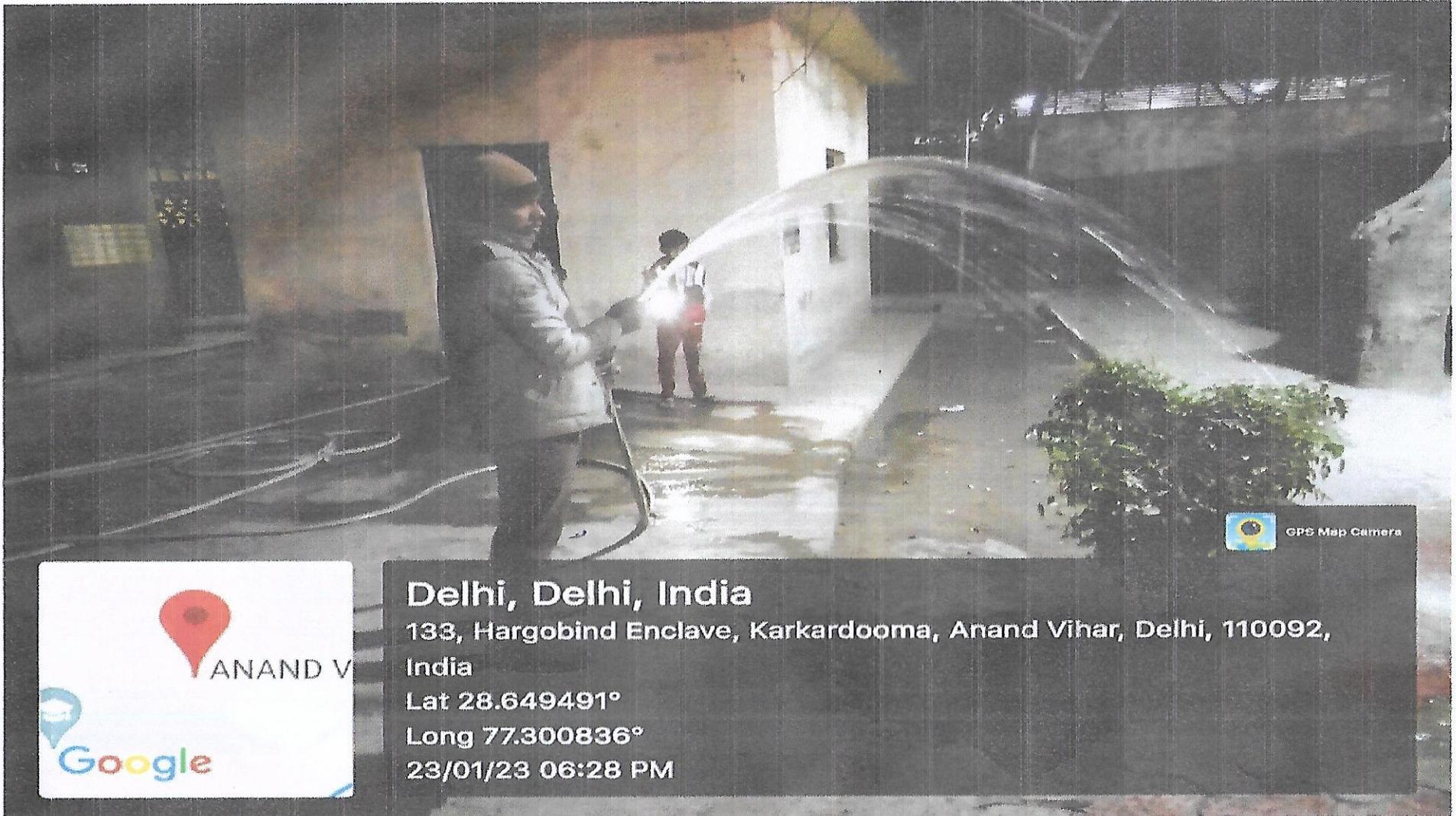


ANAND V

Delhi, Delhi, India
INSTITUTE OF PHYSIOTHERAPY, AMAR JYOTI INSTITUTE
OF PHYSIOTHERAPY, Maharshi Valmiki Marg, Karkar Duma,
Karkardooma, Anand Vihar, Delhi, 110092, India
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Law Apartment Park, Shah. South Zone



Delhi, Delhi, India

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